GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION No. 4449 TO BE ANSWERED ON 08.01.2019

Non-Payment of Retirement Dues

4449. SHRI SHYAMA CHARAN GUPTA:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the management of Bharat Pumps and Compressors Ltd., under the Ministry of Heavy Industries and Public Enterprises located in Allahabad has not yet paid the basic retirement benefits like Gratuity and Earned Leave Encashment etc. since September, 2016 to its retired employees; and
- (b) if so, the time by which the Government is likely to provide funds for the payment of the said dues?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): It is the responsibility of concerned CPSE to pay the retirement benefits like gratuity and earned leave encashment to its retired employees. Depending upon the financial health of company sometimes CPSE delayed the payment of these dues.

On case to case basis with the approval of competent authority, Government extend the financial support to the CPSEs in the form of loan for payment of retirement dues.
